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CrI.A.No. 639 OF 1998  
ITEM NO.109

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A  
Record of Proceedings

Criminal Appeal No.639/1998

State of Rajasthan

Appellant (s)

VERSUS

Teg Bahadur & Ors.

Respondent (s)

(With Appl.(s) for exemption from filing O.T.)

Date : 17/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE D.M.DHARMADHIKARI

For Appellant (s)

Ms. Sandhya Goswami,Adv.

For Respondent (s)

Mr.Sushil Kumar Jain, Adv.

UPON hearing counsel, the Court made the following

O R D E R

Put up this matter in the next week.

( Satish K. Yadav )

( V.P. Tyagi )

Court Master Court Master